

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:696
ANSWERED ON:19.03.2012
BHARAT OMAN REFINERY
Singh Shri Bhupendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether any study has been conducted by the Government to assess the impact of polluted water and air emanating by Bharat Oman Refinery and its ancillary factories in Bina, Madhya Pradesh on human/nearby land;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to curb the ill-effects due to said factories?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to(c) As informed by the Madhya Pradesh Pollution Control Board (MPPCB), an Environmental Impact Assessment (EIA) study of Bharat Oman Refineries Limited (BORL) was carried out by the National Environmental Engineering Research Institute (NEERI), Nagpur. The EIA study included detailed characterization of air, noise, water, land and socio-economic components of environment around 10 km of the refinery site. The report included existing status, identification and quantification of impacts of various operations, evaluation of proposed pollution control measures and preparation of environment management plan outlining additional control technologies to be adopted for mitigation of adverse impacts on environment.

As per the report of MPPCB, the industry started trial production since June 2010 and has commenced operations recently and is under stabilization. Directions have been given by MPPCB to BORL from time to time for maintaining better environment. BORL conducts on site/off site emergency plans and has adopted safe and eco-friendly technology. In order to mitigate the impact due to operation of refinery on various environmental components like air, water, noise, land etc., some of the measures taken by BORL are (i) high efficiency low nitrogen oxide (NOx) burners are provided in furnaces to minimize the air emissions, (ii) low sulphur fuels are used in all furnaces, (iii) dust control system is being used in Captive Power Plant, (iv) stacks of sufficient height are maintained (as per CPCB norms) to ensure adequate dispersal of pollutants, (v) elevated process flare provided with steam injection facility,(vi) continuous outline flue gas monitoring system provided for furnace stacks, (vii) continuous ambient air quality monitoring provided at four locations within refinery premises along with a mobile van for monitoring in surrounding villages, (viii) floating roof tanks including crude oil tanks provided with primary and secondary seal to reduce fugitive emissions, (ix) Close Blow Down (CBD) system provided in off-site and process units to minimize volatile organic carbon (VOC) emissions from the operations, (x) installation of VOC collection system provided at all primary treatment units of ETP, (xi) silencers and acoustic barriers are used in equipments to reduce noise wherever necessary, (xi) advanced effluent treatment plant provided for treatment of waste water generated from refinery